it ha3 been granted recognition with effect from 15th July, 1962. The grant-in-aid has not been paid to the school as it has not yet complied with the instructions issued by the Education Department of the Corporation.]

THEFT OF IDOLS FROM VILLAGE BAKANER NEAR BHOPAL

- *118. SHRI R. S. KHANDEKAR: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:
- (a) whether it is a fact that some persons were arrested in the month of July, 1962, in the village Bakaner near Bh'opal while committing theft of some of the ant'que idols;
- (b) if so, how many idols were stolen from the village-
- (c) whether these idols were from Vidisha or from Sanchi Museum;
- (d) how many persons were arrested at the time of occurrence of the theft and how many escaped; and
- (e) whether they were members t>f any gang of thieves which committed thefts of old idols some time back at Vidisha, Sanch, Shivpuri and Khajuraho?

THE DEPUTY MINISTER IN THE MINISTRY OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHIN DAS): (a) Government of India is not aware of any such arrests.

(b) to (e) Do not arise.

BENEFITS ALLOWED TO CIVILIANS WHO JOINED I.N.A.

- *119. SHRI R. S. KHANDEKAR: Will the Minister of DEFENCE be pleased to state:
- (a) whether there is any difference made between the civilians employed in the Armed Forces who joined

- I.N.A and the enrolled combatants and noncombatants of I.N.A. in the matter of grant of benefits which are allowed to them as poetical sufferers; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (Shri K. Raghuramaiah): (a) and (b) The information is being collected and will be laid o_n the Table bf the House.

FOREIGN EXCHANGE SANCTIONED TO SHRI RAJ KAPOOR FOR HIS FILM "SANGAM"

- *120. SHRI B. D. KHOBARAGADE: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that foreign exchange for Rs. 5 lakhs has been sanct oned to Shri Raj Kapoor for the purpose of outdoor shooting of his film 'Sangam' in Europe; and
- (b) if so, what are the reasons for sanctioning such huge amount of foreign exchange to him?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) Messrs. R.K. Films and Studios, Bombay, have been granted foreign exchange to the extent of Rs. 3.3 lakhs for location shooting of their film "Sangam"

(b) The exchange has been released in view of the large export earnings 'of the Company in the past and their undertaking to earn sizable amount of foreign exchange on this picture. It has been stipulated that the film will not be released for exhibition in India unless and unt'l foreign exchange equivalent to Rs. 12 lakhs has been earned by the sale of distribution rights in the Continent of Europe alone.